

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3148
ANSWERED ON 08.08.2023

STREET LIGHTING IN VILLAGES

3148. DR. SUKANTA MAJUMDAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government provides funds to Gram Panchayats for street lighting in villages, if so, the details thereof during the last three years, State/UT-wise including Balurghat of West Bengal;
- (b) whether the Government has demanded utilization certificate of funds from concerned authorities and if so, the details thereof;
- (c) whether any actual target for fund utilization has been fixed for the said purpose, if so, the details thereof and the achievements made thereon, State/UT-wise including Balurghat of West Bengal;
- (d) whether any time frame has been fixed for providing street lights in all the villages in the country; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) Under Fifteenth Finance Commission (XV FC), Grants to the tune of Rs. 60,750 crore are allocated for the interim period FY 2020-21 and Rs.2,36,805 Crore are allocated for the period FY 2021-26 to Panchayats in all the three tiers and Traditional Local Bodies and Sixth Schedule areas in 28 States including West Bengal. The Grants are in two parts namely Basic (Untied) Grants and Tied Grants. The Untied Grants can be utilised for felt needs on 29 subjects enshrined under Schedule XI of the Constitution including street lighting. State-wise status of allocation and release of XV FC Grants for the F.Y. 2020-21, 2021-22 and 2022-23 is given at **Annexure**. Under the Finance Commission Grants, funds are provided only to States and not to Union Territories.

(b) Release of subsequent installments of the Grants under XV FC award is subject to submission of utilization certificate / grant transfer certificate for the previous installments drawn along with compliance of other stipulated conditions by the States.

(c) to (e) No, Sir. The Panchayats incur expenditure on basic services as per their approved Panchayat Development Plan based on local felt needs and priorities.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3148 answered on 08.08.2023

Allocation and Release of Fifteenth Finance Commission (XV FC) Grants to the States including West Bengal for Rural Local Bodies for during the last three years

(Rs. in crore)

Sl. No.	States	2020-21		2021-22		2022-23	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	2625.00	2625.00	1939.00	1917.85	2010.00	988.35
2	Arunachal Pradesh	231.00	231.00	170.00	85.00	177.00	0.00
3	Assam	1604.00	1604.00	1186.00	1186.00	1228.00	1228.00
4	Bihar	5018.00	5018.00	3709.00	3709.00	3842.00	3842.00
5	Chhattisgarh	1454.00	1454.00	1075.00	1075.00	1114.00	1114.00
6	Goa	75.00	75.00	55.00	55.00	57.00	0.00
7	Gujarat	3195.00	3195.00	2362.00	2362.00	2446.00	2446.00
8	Haryana	1264.00	1264.00	935.00	935.00	968.00	483.65
9	Himachal Pradesh	429.00	429.00	317.00	317.00	329.00	329.00
10	Jharkhand	1689.00	1689.00	1249.00	1249.00	1293.00	646.50
11	Karnataka	3217.00	3217.00	2377.00	2375.50	2463.00	2093.55
12	Kerala	1628.00	1628.00	1203.00	1203.00	1246.00	1246.00
13	Madhya Pradesh	3984.00	3984.00	2944.00	2944.00	3050.00	1525.00
14	Maharashtra	5827.00	5827.00	4307.00	4107.82	4461.00	3626.14
15	Manipur	177.00	177.00	131.00	65.50	135.00	0.00
16	Meghalaya	182.00	182.00	135.00	40.50	140.00	0.00
17	Mizoram	93.00	93.00	69.00	34.50	71.00	0.00
18	Nagaland	125.00	125.00	92.00	92.00	96.00	0.00
19	Odisha	2258.00	2258.00	1669.00	1669.00	1728.00	1728.00
20	Punjab	1388.00	1388.00	1026.00	1026.00	1062.00	743.40
21	Rajasthan	3862.00	3862.00	2854.00	2854.00	2957.00	2955.34
22	Sikkim	42.00	42.00	31.00	31.00	33.00	33.00
23	Tamil Nadu	3607.00	3607.00	2666.00	2666.00	2761.00	2761.00
24	Telangana	1847.00	1847.00	1365.00	1365.00	1415.00	1415.00
25	Tripura	191.00	191.00	141.00	141.00	147.00	147.00
26	Uttar Pradesh	9752.00	9752.00	7208.00	7208.00	7466.00	7466.00
27	Uttarakhand	574.00	574.00	425.00	418.70	440.00	439.21
28	West Bengal	4412.00	4412.00	3261.00	3217.02	3378.00	3292.85
	Total	60750.00	60750.00	44901.00	44349.39	46513.00	40548.99
